

ITEM NO.90

REGISTRAR COURT.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR PANKAJ BHANDARI

Writ Petition(s)(Civil) No(s). 403/2012

M/S KONE ELEVATOR(I) P.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

Date : 04/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. K. K. Mani ,Adv.

For Respondent(s)

Mr. Rajeev Dubey, Adv.

Mr. Ravi Prakash Mehrotra ,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

File not received.

List again on 22.7.2014.

(PANKAJ BHANDARI)  
Registrar

Signature Not Verified

Digitally signed by  
Rupam Dhamija  
Date: 2014.07.08  
13:11:31 IST  
Reason: